

In the following 17 Applications for Certified Copies, despite notice dated 06-Mar-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 19-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-20-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201906816	RMP Legal Adv for Plaintiff	280-2018 (9)
2	U-201908150	S.K. Legal Associates LLP Adv	6771-2004 (9)
3	U-201911116	Shantaram D. Khandeshe (Def. No. 4 in person)	2459-2016 (5)
4	U-202001145	Adv. Suresh M. Jadhav	2714-2013 (7)
5	U-202001993	Swati Mohan Kamble Adv. for Plaintiff	1916-2019 (9)
6	U-202002024	P. D. Gandhi & Associates Adv. for Plaintiff	4668-2013 (5)
7	U-202002164	Sarla R. Jani (Plaintiff No. 1 a in person)	7244-2001-SUMMARY SUIT (9)
8	U-202002771	Adv. Kenny Thakkar for Defendant	2074-2020 (9)
9	U-202002842	Adv. R. M. Ansari for Plaintiff	3255-2019 (13)
10	U-202002865	Desai & Diwanji Adv. for Plaintiff	569-2005 (9)
11	U-202003779	Asha M Bhambwani	3856-1999 (9)
12	U-202003855	Adv Sachin Manohar Bandkar	1387-2019 (9)
13	O-202000062	M/s. S. K. Srivastav & Co. Adv. for Plaintiff	4350-2003 (5)
14	O-202000263	Maneksha & Sethna Adv. for Plaintiff	9715-1975 (9)
15	O-202000578	Shabnam Inamdar Adv. for Plaintiff	1905-2013 (9)

BOMBAY CITY CIVIL COURT at Fort, Bombay
Certified Copy Section (Civil)

16	O-202000579	Shabnam Inamdar Adv. for Plaintiff	1907-2013 (9)
17	O-202000580	Shabnam Inamdar Adv. for Plaintiff	1906-2013 (9)